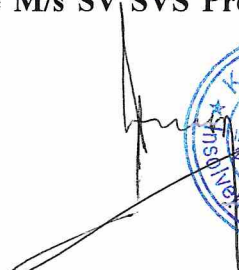


FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S SV SVS PROJECTS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s SV SVS PROJECTS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	31/03/2005
3.	Authority under which corporate debtor is incorporated / registered	ROC-Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999TG2005PTC045773
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No. 31, 2 nd Floor, Phase-1, Kalyan Nagar, Hyderabad-500038 IN
6.	Insolvency commencement date in respect of corporate debtor	Hon'ble NCLT Order passed on 26-04-2021 and Uploaded on 28-04-2021.
7.	Estimated date of closure of insolvency resolution process	22-10-2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Kasi Srinivas IBBI/IPA-003/IPA-ICAI-N-00237/2019 - 2020/12840
9.	Address and e-mail of the interim resolution professional, as registered with the Board	1-2-37/4B, Flat No. 4B, Jains Bhavani Residency, Street No. 3, Kakatiya Nagar, Habsiguda, Hyderabad, Telangana-500007 Email ID: srinivaskashyap111080@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Flat No. 104, Kavuri Supreme Enclave, Kavuri Hills, Madhapur, Hyderabad – 500 033. Email ID: ip.svsvsprojects@gmail.com
11.	Last date for submission of claims	10-05-2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable (as observed till date)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://www.ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **the M/s SV SVS Projects Private Limited on 26-04-2021.**




The creditors of **M/s SV SVS Projects Private Limited**, are hereby called upon to submit their claims with proof on or before 10-05-2021 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Kasi Srinivas

Interim Resolution Professional

IBBI/IPA-003/IPA-ICAI-N-00237/2019-2020/12840

Date: 30-04-2021

Place: Hyderabad



[illegible]

FOR MA Public Announcement	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF M/s. SV SVS PROJECTS PRIVATE LIMITED RELEVANT PARTICULARS	
1. Name of Corporate Debtor	M/s. SV SVS PROJECTS PRIVATE LIMITED
2. Date of Incorporation Of Corporate Debtor	31/03/2005
3. Authority Under Which Corporate Debtor is Incorporated / Registered	ROC-Hyderabad
4. Corporate Identity No./Limited Liability Identification No. of corporate debtor	U74999TG2005PTC045773
5. Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Plot No. 31, 2 nd Floor, Phase-I, Kalyan Nagar, Hyderabad-500038 IN
6. Insolvency commencement date in respect of corporate debtor	Hon'ble NCLT Order passed on 26-04-2021 and Uploaded on 28-04-2021.
7. Estimated date of closure of insolvency resolution process	22-10-2021
8. Name and registration number of the insolvency resolution professional acting as interim resolution professional	Mr. Kasi Srinivas IBBI/PA-003/PA-ICAI-N-00237/2019 - 2020/12840
9. Address and e-mail of the interim resolution professional, as registered with the Board	1-2-37/4B, Flat No. 4B, Jains Bhavani Residency, Street No. 3, Kakatiya Nagar, Habsiguda, Hyderabad, Telangana-500007 Email ID: srinivaskashyap111080@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Flat No. 104, Kavuri Supreme Enclave, Kavuri Hills, Madhapur, Hyderabad 500 033. Email ID: ip.svsvs.projects@gmail.com
11. Last date for submission of claims	10-05-2021
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable (as observed till date)
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: Not Applicable
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s SV SVS Projects Private Limited on 26-04-2021. The creditors of M/s SVSVS Projects Private Limited, are hereby called upon to submit their claims with proof on or before 10-05-2021 to the Interim Resolution Professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.	
Kasi Srinivas Interim Resolution Professional IBBI/PA-003/PA-ICAI-N-00237/2019 - 2020/12840	
Date: 30-04-2021 Place: HYDERABAD	

